

- (c) if so, what are the reasons thereof;
- (d) what are the differences in the emoluments and perks of these two categories of pilots; and
- (e) what action is proposed to tackle unemployment of trained pilots?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) Information on unemployed pilots is not maintained.

(b) and (c) In accordance with the existing guidelines, a domestic air transport operator is permitted to employ foreign pilots/engineers till he is able to train his own manpower. This is, however, permitted for such period and terms as may be required essentially. While foreign commanders are permitted to operate the flights to the extent required, foreign co-pilots are not permitted. Some non-scheduled operators have been allowed to employ non-Indian as pilots.

(d) At present, the existing scheduled domestic airlines, viz. Indian Airlines, Alliance Air, Archana Airways, Jet Airways and Sahara India Airlines are not utilising the services of foreign pilots.

(e) (i) DGCA monitors the replacement programme of operators for using Indian pilots as Commanders instead of non-Indian pilots. (ii) Permission is being given liberally to scheduled/non-scheduled operators to induct more aircraft including small aircraft so that increased employment is available for trained pilots.

Amount expended on Pilot training

2501. **SHRI R.N. ARYA:** Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that several youths are wandering for pilot's job after completing the entire training like CPL etc.;

(b) if so, the details of their numbers categorically as general and SC candidates;

(c) whether Government have any plan for these pilots to have assured early job or continuity of maintaining flight skill; and

(d) what amount is required to prepare a pilot in training and relaxations for SCs in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) and (b) The Directorate General of Civil Aviation (Dte. DCA) does not maintain statistics of unemployed pilots, including those belonging to Scheduled Caste category.

(c) Pilots are employed by Airlines and other Operators. When not gainfully employed, licence holders are allowed subsidised flying experience so as to enable them to keep their licence current.

(d) The total cost of flying training upto 250 hours on Cessna type of aircraft comes to Rs. 3,17,000/- approximately. The Dte. GCA provides free flying training of 60 hours each to 40 Scheduled Castes/Scheduled Tribes candidates every year.

Installation of Modern Air Traffic Control System at Delhi Airport

2502. **SHRI SURESH KALMADI:** Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Modern Air Traffic Control System has become operational at the Delhi Airport;

(b) if so, what is the cost involved; and

(c) whether such system will be provided at other airports in the country and if so, the names of the airports?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) The System was made operational on a trial basis at Delhi airport recently and is likely to be commissioned in the first week of January, 1999.

(b) Rs. 211 crores.